

13.1.17

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 30
II-13-9/2020

Bilaspur, dated 12 June, 2020

The resignation tendered by following Contingency Paid Employee of this Registry is accepted and they are relieved from the establishment of this High Court w.e.f. the date as mentioned against their names:-

Sl. No.	Name of Contingency Paid Employee	Relieved from the services
1.	Ku. Meena Tirkey D/o Shri Simon Tirkey	05.02.2020 (F.N.)
2.	Ku. Madhu Beck D/o Shri Leda Beck	07.02.2020 (F.N.)
3.	Ku. Ranu Dewangan D/o Shri Fakir Chand Dewangan	12.02.2020 (F.N.)
4.	Smt. Chitrarekha Sahu W/o Shri Ram Kumar Sahu	10.02.2020 (F.N.)

By order of Hon'ble the Chief Justice

Sd/-
(Neelam Chand Sankhla)
Registrar General

Endt. No. 5308
II-13-9/2020

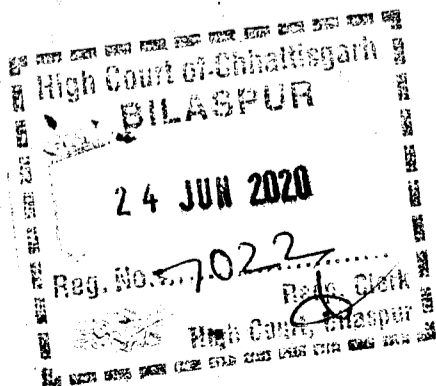
Bilaspur, dated 12 June, 2020

Copy forwarded to: -

1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Additional Registrar (DE & E/Admn.), High Court of Chhattisgarh, Bilaspur,
3. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
4. Deputy Registrar (Accounts), High Court of Chhattisgarh, Bilaspur,
5. Assistant Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
6. Court Officer, High Court of Chhattisgarh, Bilaspur,
7. **Ku. Meena Tirkey D/o Shri Simon Tirkey**, Q.No. 815, Ward No. 09, Bhartiya Nagar, Saluja Vihar, Behind St. Xavier School, Bilaspur (C.G.)
8. **Ku. Madhu Beck D/o Shri Leda Beck**, Village-Pakhnakot, Post-Supkalo, Thana-Kapu, Tah.-Dharamjaigarh, Distt.-Raigarh (C.G.) Pin-496118.
9. **Ku. Ranu Dewangan D/o Shri Fakir Chand Dewangan**, Ward No. 32, Baniyapara, Juna Bilaspur, Bilaspur (C.G.)
10. **Smt. Chitrarekha Sahu W/o Shri Ram Kumar Sahu**, Near Jagdish Kirana Store, Old Power House, Devrikhurd, Bilaspur (C.G.) Pin-495004.

S.K.
W
26/6

for information / necessary action.



11.6.2020
(Neelam Chand Sankhla)
Registrar General